HARYANA VIDHAN SABHA

Bill No. 13 — HLA of 2023

The Haryana Instruments (Control of Noises) Repeal Bill, 2023

(Bill as passed by the Haryana Vidhan Sabha)

The following Bill was passed by the Haryana Vidhan Sabha:----

A

Bill

to repeal the Haryana Instruments (Control of Noises) Act, 1956.

Be it enacted by the Legislature of the State of Haryana in the Seventyfourth Year of the Republic of India as follows:-

1. This Act may be called the Haryana Instruments (Control of Noises) Repeal Act, 2023.

Short title.

2. The Haryana Instruments (Control of Noises) Act, 1956 is hereby repealed.

Repeal of Punjab Act 36 of 1956.

Savings.

3. The repeal by this Act shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognized or derived by, in or from the Act hereby repealed;

nor shall the repeal of the Act revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

Chandigarh : The 13th September, 2023.

R. K. NANDAL, Secretary.

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